F. No. 13-04/CESTAT/CPIO-ND/VPP/2018 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066



ID No. 13-04/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/51905 dated 08.01.2018, and our ID No. 13-04/2018 the information received from **Dy. Registrar (Admin.),** CESTAT New Delhi containing 2 pages is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 4/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CPIO CESTAT, New Delhi Date: 23.01.2018

To,
1. Sh. Devana Srinivasa Rao,
Type-III, Block-B, A-4,
Government Employee Quarters,
Near ITI College, Yanam,
Pondicherry- 533464.

Copy to

1. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001



@ 0\V

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi - 66



Dated: 19.01.2018 I.D. No. 13-04/2018

Administration Section

Sub: Information sought under Right to Information Act, 2005

Sir.

With reference to the RTI application No.DOREV/R/2017/51905 dated 10.12.2017 filed by Shri Devana Srinivasa Rao transferred from Ministr in CPIO I.D. No. 13-04/2018, the point wise reply is as under:

(1)	Copies of the Recruitment Rules can be obtained from the website of this Tribunal i.e. cestatnew.gov.in.	
(2)	Copy of the staff position of CESTAT is enclosed. Pages - 01	
(3)	Requisitions are sent to the SSC periodically	

Requisitions are sent to the SSC periodically.

(4)Requisition for selection post of Court Master and MTS has been sent to the respective SSCs but it is not informed by the SSC whether it will be entertained in phase VI exam in February, 2018 or not.

Total Pages - 01

Yours faithfully,

(Bineesh Kumar K.S.) Deputy Registrar (Admn.)

QPIO/A.R., CESTAT, N. Delhi.

SAN	
CIOCAL MARKET	
10 00 00 00 00 100 00 00 00 00 00 00 00	
10 7 D M M P M P M P M P M M M M M M M M M M	
2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	
27 32 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	
2 10 10 10 10 10 10 10 10 10 10 10 10 10	
24 9 9 10 10 10 10 10 10 10 10 10 10 10 10 10	
101A.	
SITIO	
STATE OF STA	
22 24 24 24 24 24 24 24 25 25 25 25 25 25 25 25 25 25 25 25 25	
2 H	
## W O M R = 15	
2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	
# O . O . O . O . O . O . O . O . O	
# - 0 0 U - U N 0 - 0 0 0 0 N 0 0 - 0 0 - 1	
# > O O M W *** O F O O O O O O O O O O O O O O O O	1
10 to	
S = 15 0 1	
# III. O - D O O - U E T + C + N F O - T C 1 0 0 1 0 0 1 0 0 0	
a = b + b + 2b + 2b + 2b + 2b + 2b + 2b +	
#	
0 0 0 0 0 × - 0 0 - 0 0 0 0 0 0 0 0 0 0	
5 00 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	



F. No. 13-04/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 13-04/2018

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. Devana Srinivasa Rao (No. DOREV/R/2017/51905 dated 08.01.2018) received by transfer from U.S. Ad.1C, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-04/2018 is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 23.01.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

CESTAT New Delhi Date: 09.01.2018

For Compliance to:

1. DR (Admin.)

Copy to:

1. Sh. Devana Srinivasa Rao Type 3 Block B A4, Govt. Employee Quarters, Near ITI College Yanam 533464

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C(CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

0/0





18 os or 18

ID-13-04/2018

RTI MATTER

F. No. R20011/274/2017-Ad.1C(CESTAT)

Government of India

Ministry of Finance

Department of Revenue

New Delhi, 04th January, 2018

To

The CPIO, CESTAT, West Block No.2, R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to an RTI application dated 10.12.2017 from Sh. Devana Srinivasa Rao, Puducherry. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(5 Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

F.No. R. 20011/276/2017 - COSTAT FTS. 674977/2017) COSTAT

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number DOREV/R

Date of Receipt (प्राप्ति 10/12/2017

(पंजीकरण संख्या): /2017/51905

की तारीखा:

Type of Receipt (रसीद का Online Receipt

Language of Request English

प्रकार):

(अनुरोध की भाषा) :

Name (नाम) : DEVANA SRINIVASA RAO

Gender (लिंग): Male

Address (पता) :

TYPE 3 BLOCK B A4, GOVERNMENT EMPLOYEE **OUATERS, NEAR ITI COLLEGE YANAM, Pin:533464**

State (राज्य): Puducherry

Country (देश): India

Phone Number (फोन नंबर) :

Mobile Number +91-8790773525

(मोबाईल नंबर) :

Email-ID (ईमेल-आईडी): devanasrinivas5@gmail.com

Status (स्थिति)(Rural/Urban): Urban

Education Status: Above Graduate

Is Requester Below Poverty No Line ? (क्या आवेदक गरीबी रेखाँ

से नीचे का है?) :

Citizenship Status

(नागरिकता)

Amount Paid (रাशि का 10) (original

Mode of Payment Payment Gateway

भगतान): recipient)

(भगतान का प्रकार)

Request Pertains to (अनुरोध S.Bhomick US(AD.IC) निम्नलिखित संबंधित है):

SIR/MADAM

Provide the latest Recruitment Rules copies related to the posts of

Library Information Officer, Court Mater, Care Taker posts in

Customs Excise and Service Tax Appellate Tribunal

Information Sought (जानकारी मांगी)ः

Provide the vacancy details of Court Master, Library Information Officer, Care Taker, Steno GR.II posts in various CESTAT of India as on November, 2017.

What are the steps taken by your department for fill up the vacant posts in CESTAT through direct Recruitment through Staff Selection Commission of India.

Whether any requisition has sent to Staff Selection Commission for fill up the vacant posts through coming Selection posts phase VI exam in February, 2018.



Print Save Close

